

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 298 of 2013 & IA No. 236 of 2015**

**Dated: 5<sup>th</sup> February, 2016**

**In the matter of:-**

**Gujarat Gas Company Ltd.**

**Versus**

**Petroleum & Natural Gas Regulatory Board**

**.... Appellant (s)**

**... Respondent (s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **01.04.2016.**

**COURT MASTER**